

122

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

Appeal No. 724/KB/2018

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company	Maa Serawali Impex Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1, *AVIJIT GHOSH*  
*Advocate*      *Petitioner.*      *Arijit Ghosh*  
*Advocate*  
*03/10/18*

126. 03-10-2018 – Appeal No. 724/KB/2018 – Maa Serawali Impex Pvt.  
Ltd. Vs. ROC, WB

O R D E R

The Ld. Counsel for the Appellant appeared.

Heard. Reserved for orders.



(Madan B Gosavi)  
Member(Judicial)